

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2779  
ANSWERED ON:13.03.2000  
ALLOCATION OF KEROSENE TO LPG CONNECTION HOLDERS  
VILAS BABURAO MUTTEMWAR

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Union Government have asked the State Governments to discontinue the allocation of kerosene to those who have double LPG cylinder connections;
- (b) if so, whether his Ministry have also asked the States to review the scale of distribution of Public Distribution System kerosene to card holders who have access to the alternative fuels;
- (c) if so, whether the Government have also urged the State Governments to make it mandatory for the town planning agencies to consult oil companies before drawing up master plans to identify the sites for setting up of new retail outlets/LPG distributorships; and
- (d) if so, the response of the State-Governments, if any, in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI SANTOSH KUMAR GANGWAR)

(a) and (b): Ministry of Petroleum And Natural Gas has been impressing upon the State Governments to discontinue allocation of PDS Kerosene for the users with double cylinder connection. State Governments have also been advised to review the scale of distribution of PDS kerosene both in urban and rural areas keeping in view the factors such as availability of alternative fuels.

(c) & (d) Yes, Sir. Most State Governments have in principle agreed to consider the proposal.